

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NOs.170/01510/2018

DATED THIS THE 11TH DAY OF DECEMBER 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

B.Shekarpappa
S/o Krishnappa
Aged about 57 years,
working as Sub postmaster/
Under suspension,
Ripponpet SO 577426
R/at Banninagara
Behind Petrol Bunk,
Shimoga Road,
Ripponpet 577426
...Petitioner
(By Advocate Shri P. Kamalesan)
V/s.

1. Union of India,
Represented by Director
General of Posts,
Department of Post,
Dak Bhavan,
New Delhi – 110 001.

2. Post Master General,
S.K. Region,
Dharwad – 580001.

3. Chief Post Master General,
Karnataka Circle,
Bangalore – 560 001.

4. Senior Superintendent of
Post Offices,
Shimoga Postal Division,
Shimoga: 577 202.Respondents

(By Shri HR.Sreedhara ...Counsel)
(By ShriN.Amaresh ...Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. We heard both counsels in detail. Since an enquiry is to be held now, we are not expressing our opinion further. Let the enquiry be completed within next 3 months time. Applicant will give his reply within 10 days and within another 10 days the enquiry will commence and within next 3 months it will be completed.
2. OA is disposed off in the mean while, with liberty to both sides. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

bk

Annexures referred to by the applicant in OA No.1510/2018

Annexure A1: Copy of letter dated 21.5.2018

Annexure A2: Copy of letter dated 21.8.2018

Annexure A3: Copy of Hon. Apex Court order dated 16.2.2015 in Civil Appeal No.1912/2015 in SLP.31761/2013